

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AKARSHAN MULTITRADE PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of the Corporate person	Akarshan Multitrade Private Limited
2.	Date of incorporation of corporate person	6 th January, 2010
3.	Authority under which corporate person is incorporate/registered	Registrar of Companies, Delhi Ministry of Corporate Affairs.
4.	Corporate Identity No./ Limited Liability identity number of corporate person	U52300DL2010PTC333956
5.	Address of the registered office and principal office (if any) of corporate person.	G-82, 2nd Floor, Vijay Chowk Laxmi Nagar Delhi East Delhi DI 110092 IN
6.	Liquidation Commencement Date of the Corporate person	23 rd May, 2022
7.	Name, address, email address, telephone number and registration number of the Liquidator	Karuna Sharma IP Regn No.- IBBI/IPA-002/IP- N00340/2017-18/10944 G-13, First Floor, South City-2, Gurugram, Haryana 122018. Email Id- sharma.karuna@gmail.com M- 9871145777
8.	Last date for submission of claims	22 nd June, 2022

Notice is hereby given that Avon Marktrade Private Limited has commenced voluntary liquidation w.e.f. 23rd May, 2022.

The stakeholders of KUSHAGRA SALES AGENCIES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 22nd June, 2022 to the liquidator at the address mentioned against item No. 7.

The financial creditors shall submit their proof of claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Karuna Sharma

Insolvency Professional

IP Regn No. IBBI/IPA-002/IP-N00340/2017-18/10944

sharma.karuna@gmail.com; M- 9871145777

G-13, First Floor, South City-2, Gurugram, Haryana 122018

Date: 23rd May, 2022

Place: Gurgaon, Haryana.